

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 16516/2017, in Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

(FOR [I A FOR AMENDMENT OF C T] ON IA 16516/2017)

Date : 25-08-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBERS]

For Appellant(s) Mr. Shakil Ahmed Syed, AOR
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.

For Respondent(s) Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The application for amendment of cause title be taken up
along with main matter.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(HARESH SINGH NEGI)
BRANCH OFFICER